with a commitment of Rs. 3 crores of Central funds for each such Polytechnic. Under the Centrally Sponsored scheme to set up one Model Degree College each in the identified Economically Backward Districts (EBDs), the States are permitted to mobilise resources through a non-profit foundation, trust or non-Government organisation (NGO), in PPP mode. Under the Technical Education Quality Improvement Programme (TEQIP) Phase-II, 39 private unaided engineering institutions have been selected for improvement.

In Maharashtra, land has been identified for setting up of one IIIT. No (c) Polytechnic institute has been sanctioned under the PPP mode in Maharashtra. Four institutions are participating in the project TEQIP Phase-II in Maharashtra viz. (i) Bharati Vidyapeeth University, College of Engineering, Pune, (ii) STES's Sinhgad College of Engineering, Pune, (iii) GH Raisoni College of Engineering, Nagpur and (iv) Rajarambapu Institute of Technology, Islampur, Sangli. Seven districts are identified in Maharashtra for setting up Model Degree Colleges. Approval has been given for all these Colleges.

## Reimbursement to private schools for providing free education

554. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the details of the implementation of 25 per cent reservation in private schools for students from economically weaker sections under the Right to Education Act, State-wise;
- the mechanism for reimbursement to the private schools under the Right to Education Act; and
- the details of the claims and the amount of money reimbursed to private schools for providing free education under the Right to Education Act, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides that unaided private schools shall admit in class-I (or pre-primary class, as the case may be) to the extent of at least 25% of the strength of the class, children belonging to weaker sections and disadvantaged groups.

The implementation of Section 12(1)(c) of the RTE Act was carried out by 7 States in 2011-12 and in 2012-13, 13 States have admitted children under the provision. The State Governments have to lay down the eligibility criteria for economically weaker sections and also notify the per child cost norm for reimbursement to the school. Since this exercise is done at a decentralized level by State's/UT's, no record of these reimbursements is maintained centrally.

## Cut-off marks for appointment of OBCs in University of Hyderabad

- 555. SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any cut-off marks have been prescribed for OBCs for recruitment to various academic and non-academic posts in Central University of Hyderabad;
- (b) whether the Ministry has taken into account the historical backwardness of OBCs due to poverty, economic and educational background, while fixing the cut-off marks;
- (c) whether it is justified to fix cut-off marks separately for OBCs instead of following the policy being adopted in this regard for SCs/STs; and
- (d) the efforts the Ministry would make to keep same cutoff marks for SCs/STs and OBCs?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) The University of Hyderabad has informed the Ministry of Human Resource Development that no cut-off marks have been prescribed for OBCs for recruitment to various academic and non-academic posts.

As regards teaching posts, the University of Hyderabad follows the UGC regulation on recruitment which stipulates that a candidate must have a good academic record. Further, the Executive Council of the University of Hyderabad defined 'good academic record' for a candidate as requiring an average of 50% marks in each of the two public examinations/degrees immediately preceding the Master's degree.

(b) to (d) Do not arise in view of (a) above.